

DIVISION BENCH

O-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1446(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th JANUARY,
2021, 10:30 A.M**

Name of the Company	SUBH MINERAL PVT. LTD. Vs MAITHAN ISPAT PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Saurav Jain, Advocate] For the Operational Creditor

ORDER

Mr. Saurav Jain, Ld. Counsel present on behalf of the Operational Creditor.

2. Both sides are directed to ensure that pleadings are uploaded on the e-filing portal and their defect-free status. Both sides are also directed to file written Notes of Arguments not exceeding two pages in length alongwith one additional sheet of Citation, they choose to rely on, shall be filed in physical form with the Registry at least two days prior to the date fixed for hearing and e-mail to the Registry one day in advance.

3. List the matter on 23.03.2021 for final hearing and disposal.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)